

ITEM NO.94

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2365/2024

MOHD ABDUL KHALIQ

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 12-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mohd. Asad Khan, Adv.
Dr. Anil Kumar Gupta, Adv.
Mr. Aditya Samaddar, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Mr. Ajay Kumar Gupta, Adv.
Mr. Prakhar Srivastav, Adv.
Ms. Pratibha Malviya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both respondents have filed counter affidavit.

Original records are not required.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ